



**HIGH COURT LEGAL SERVICES COMMITTEE  
HIGH COURT OF TRIPURA : AGARTALA**

No.F.3 (25)-HC/2012-2017/ **5069-94**

Dated, Agartala, the 1 December 2017

**NOTIFICATION**

In exercise of the powers conferred under the Regulation 8 of the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010, the Chairman of the High Court Legal Services Committee, High Court of Tripura has been pleased to engage **Mr. Raj Kumar Prasenjit Singh**, Panel Lawyer as Retainer Lawyer of the High Court Legal Services Committee, High Court of Tripura, Agartala **for a period of 6(six) months with effect from 1<sup>st</sup> December, 2017.**

Appointment of Mr. Singh is subject to the National Legal Services Authority (Free and Competent Legal Services) Regulations, 2010 and subsequent amendment thereof. Mr. Singh will get honorarium from the High Court Legal Services Committee, High Court of Tripura as per the aforesaid Regulations.

By order,

Sd/-

**(A. Pandey)**

Secretary to the High Court Legal Services Committee,  
High Court of Tripura, Agartala

**Copy to: -**

01. The Advocate General, State of Tripura, Agartala;
02. The President, High Court Bar Association, High Court of Tripura, Agartala,
03. The Govt. Advocate, State of Tripura, Agartala;
04. The Registrar (Vigilance), High Court of Tripura, Agartala;
05. The Member Secretary, Tripura State Legal Services Authority, Tripura;
06. The Registrar (Judicial), High Court of Tripura, Agartala;
07. The Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala;
08. The Registrar (Admn., P&M), High Court of Tripura, Agartala;
09. The Sr. Protocol Officer, High Court of Tripura, Agartala;
10. The Joint Registrar, High Court of Tripura, Agartala;
11. All the Deputy Registrars, High Court of Tripura, Agartala;
12. The Secretary to the Hon'ble Mr. Justice S. Talapatra, Executive Chairman, Tripura State Legal Services Authority & Chairman, High Court Legal Services Committee, High Court of Tripura for kind appraisal of His Lordship;
13. The Secretary attached with the Registrar General, High Court of Tripura, Agartala;
14. The System Analyst, Computer Section, High Court of Tripura, Agartala. He is directed to upload this Notification in the website of the High Court of Tripura;
15. Mr. Raj Kumar Prasenjit Singh, Panel Lawyer of the High Court Legal Services Committee, High Court of Tripura, Agartala;
16. Mr. Sumit Debnath, Panel Lawyer of the High Court Legal Services Committee, High Court of Tripura, Agartala;
17. The Court Master(s), High Court of Tripura, Agartala;
18. The Bench Clerk(s), High Court of Tripura, Agartala;
19. Concerned File; and
20. Notice Board of the Court-house.

**(A. Pandey)**

Secretary to the High Court Legal Services Committee,  
High Court of Tripura, Agartala